

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:8017
ANSWERED ON:17.05.2000
POST BASED ROSTER
BUTA SINGH

Will the Minister of STEEL be pleased to state:

(a) Whether the DOPT has introduced `Post Based Roster` in place of `Vacancy Based Rosters` for implementing reserving system with effect from July 2, 1997;

(b) if so, reasons therefor,

(c) whether while introducing `Post Based Rosters` in place of `Vacancy Based Rosters` the process of identifying excesses/shortages, if any, in Class I, II, III and IV category of services under the Ministry of Steel and Mining and all the Autonomous/Statutory Organisations, attached/Sub-ordinate offices and Public Sector Undertakings was undertaken as prescribed under para (5) of the DOPT O.M. No. 36012/2/96-Estt. (Res) dated July 2, 1997; and

(d) if so, the details of excesses/shortages found in all the above category of services as on July 2, 1997 ?

Answer

MINISTER OF STATE FOR STEEL (SHRI DILIP RAY)

(a) & (b): Yes, Sir. The earlier Vacancy Based Rosters were replaced by the Post Based Rosters with effect from 2.7.1997 by the Department of Personnel & Training, Government of India vide their O.M. No. 36012/2/96-Estt. (Res.) dated 2nd July, 1997 to implement the Supreme Court Judgement in the case of R.K. Sabharwal Vs. State of Punjab read with the Judgement in the case of J.C. Mallik Vs. Union of India.

(c) & (d): Ministry of Steel has only one attached office viz. Development Commissioner for Iron & Steel (DCI&S) at Calcutta with 4 Regional Offices. There is no Statutory or autonomous organisation under the Ministry of Steel. Post Based Rosters were introduced in the Ministry of Steel as well as the Office of DCI&S and excess/shortages were identified in Class I, II, and IV Category of services. The details are as given below:

Ministry of Steel Secretariat

CLASS	SCHEDULED CASTE (SC)	SCHEDULED TRIBE (ST)	OBC	Excess	Excess	Excess
			Short-	Short-	Short-	
			age	age	age	
Class I	2					
Class II	5	4	5			
Class III	5	3	7			
Class IV	18	4	5			

Office of Development Commissioner for Iron & Steel

CLASS	SCHEDULED CASTE (SC)	SCHEDULED TRIBE (ST)	OBC	Excess	Excess	Excess
			Short-	Short-	Short-	
			age	age	age	
Class I	2		2			
Class II	3		5			
Class III	7	5	2+			
Class IV	2		-			

+ Shortfall substituted/compensated by SC

Information in respect of PSUs under the Ministry of Steel and Department of Mines, its Attached/Subordinate Offices and Statutory Bodies and PSUs under the Department of Mines is being collected and will be laid down on the Table of the House.

